NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 04/10/2017 AT 10.30 AM

PRESENT: SHRI. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/284A/ (IB)/2017

NAME OF THE PETITIONER(S)

: BASKARAN MANDATE HOLDER

NAME OF THE RESPONDENT(S)

: ORANGE AQUA POLY PRODUCTS PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

Vis. sewam wonder

ORDER

Counsel representing both the parties are present. Counsel for respondent filed counter and furnished a copy of the same to the other side. Both the counsel prayed time for making submissions. Time extended at their request. Post the matter alongwith TCP 284/IB/2017. Put up on 10.10.2017 at 10.30 A.M.

> K Anantha Padmanabha Swamy Member (Judicial)

bc